

Motion for Election of 15 Members of Lok Sabha and 07 Members of Rajya Sabha to the Committee on Public Undertakings

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): I beg to move the following:-

?That the members of this House do proceed to elect, in the manner required by sub-rule(1) of the Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from amongst themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 2025.?

माननीय अध्यक्ष : प्रश्न यह है:

?कि इस सभा के सदस्य लोक सभा के प्रक्रिया तथा कार्य संचालन नियम के नियम 312 ख के उपनियम (1) द्वारा अपेक्षित रीति से, 30 अप्रैल, 2025 को समाप्त होने वाली अवधि के लिए सरकारी उपक्रमों संबंधी समिति के सदस्यों के रूप में कार्य करने के लिए अपने में से पन्द्रह सदस्य निर्वाचित करें ।?

प्रस्ताव स्वीकृत हुआ ।

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): I beg to move the following:-

?That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha for being associated with the Committee on Public Undertakings of the House for the term ending on the 30th April, 2025 and do communicate to this House the names of the members so nominated by Rajya Sabha.?

माननीय अध्यक्ष : प्रश्न यह है:

?कि यह सभा राज्य सभा से सिफारिश करती है कि राज्य सभा 30 अप्रैल, 2025 को समाप्त होने वाली अवधि के लिए सभा की सरकारी उपक्रमों संबंधी समिति के साथ सहयोजित करने के लिए राज्य सभा से सात सदस्य नामनिर्दिष्ट करने पर सहमत हो और राज्य सभा द्वारा इस प्रकार नामनिर्दिष्ट सदस्यों के नाम इस सभा को सूचित करे ।?

प्रस्ताव स्वीकृत हुआ ।

11.15 hrs